

**National Waterway (Kakinada-Puducherry Stretch Of
Canals And The Kaluvelly Tank, Bhadrachalam-
Rajahmundry Stretch Of River Godavari And Wazirabad-
Vijayawada Stretch Of River Krishna) Act, 2008**

24 of 2008

[17 November 2008]

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An Act to provide for the declaration of the Kakinada-Puducherry stretch of canals comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and the Kaluvelly tank, Bhadrachalam-Rajahmundry stretch of river Godavari and Wazirabad-Vijayawada stretch of river Krishna in the States of Andhra Pradesh and Tamil Nadu and the Union territory of Puducherry to be a national waterway and also to provide for the regulation and development of the said stretch of the rivers and the canals for the purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto. Be it enacted by Parliament in the Fifty-ninth Year of the Republic of India as follows:-

1. Short Title And Commencement :-

(1) This Act may be called the National Waterway (Kakinada-

Puducherry stretch of Canals and Kaluvelly Tank, Bhadrachalam-Rajahmundry stretch of River Godavari and Wazirabad-Vijayawada stretch of River Krishna) Act, 2008.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. Declaration Of Certain Stretches Of Rivers And Canals As National Waterway :-

The Kakinada-Puducherry stretch of canals comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and the Kaluvelly tank, Bhadrachalam-Rajahmundry stretch of river Godavari and Wazirabad-Vijayawada stretch of river Krishna, the limits of which are specified in the Schedule, is hereby declared to be a National Waterway.

3. Declaration As To Expediency Of Control By The Union Of Certain Stretches Of Rivers And Canals As National Waterway :-

It is hereby declared that it is expedient in the public interest that the Union should take under its control the regulation and development of Kakinada-Puducherry stretch of canal comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and Kaluvelly tank, Bhadrachalam-Rajahmundry stretch of river Godavari and Wazirabad-Vijayawada stretch of river Krishna for the purposes of shipping and navigation on the national waterway to the extent provided in the Inland Waterways Authority of India Act, 1985.